

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 325 OF 2018 &
IA NO. 1195 OF 2018

Dated : 7th May, 2019

In the matter of:

M/s Rimjhim Ispat Limited.

.... Appellant(s)

Versus

Uttar Pradesh Electricity Regulatory Commission & Ors.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **29.08.2019**

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PA/Court Master